

# CENTRAL ELECTRICITY REGULATORY COMMISSION

## Record of Proceedings

### PETITION NO. 265/2009 and 266/2009

Sub: Petition under Section 79 (1) of the Electricity Act, 2003. Denial of open access by State Load Despatch Centre, Karnataka.

Date of hearing : 20.4.2010  
Coram : Shri S.Jayaraman, Member  
Shri V.S.Verma, Member  
Shri M.Deena Dalayan, Member

#### **Petition No. 265/2009**

Petitioner : Gem Sugar Ltd. Bangalore

Respondents : 1. Karnataka Power Transmission Corporation Limited, Bangalore  
2. Hubli Electricity Supply Company Ltd., Dharwad  
3. State Load Despatch Centre, Karnataka Power Transmission Corporation Ltd., Bangalore  
4. Reliance Energy Trading Co. Ltd., Mumbai

#### **Petition No. 266/2009**

Petitioner : Bannari Amman Sugars Limited, Bangalore

Respondents : 1. Karnataka Power Transmission Corporation Limited, Bangalore  
2. Sri Chamundeshwari Electricity Supply Company, Mysore  
3. State Load Despatch Centre, Karnataka Power Transmission Corporation Ltd., Bangalore

Parties present : Shri Nishanth Patil, Advocate for petitioner  
Miss Swapnaseshadi, Advocate for KPTCL

These applications have been made *inter alia* alleging denial of open access by KPTCL in contravention of the Central Electricity Regulatory Commission (Open Access in inter-State Transmission) Regulations, 2008, as amended from time to time.

2. Learned counsel for the respondent, KPTCL submitted that the order of the State Government has been upheld by the Hon`ble High Court of Karnataka and requested for one week time to file the orders of the High Court referred to, with an explanatory note as to how the actions of SLDC are supported by the interim orders of the Hon`ble High Court. Similarly, learned counsel for the petitioner also sought two week time to file its rejoinder on it. Request was allowed.

3. Accordingly, the respondent may file its submission by 27.4.2010, with an advance copy to the petitioner. The petitioner may file its rejoinder latest by 12.5.2010.

4. These applications shall be notified on 18.5.2010.

SD/-  
(T.Rout)  
Joint Chief (Law)